

OFFICE OF THE PR. DISTRICT & SESSIONS JUDGE POONCH

To

The Joint Registrar (Adm.),
Hon'ble High Court of J&K,
Jammu.

No:- 1522 /PDSJP

Dated:- 29-12-18

**Sub:- Information regarding Unlawful Activities (Prevention)
Act 1967.**

Sir,

With reference to your letter No.48390-413/Sts dated 26-12-2018 regarding the subject cited above, the requisite (consolidated) information of this court and the Subordinate courts of District Poonch is submitted as per detail given below:

S. No	Unlawful Activities (Prevention) Act 1967	Pendency as on 01-12-2018
01	Two Cases only	02

Yours faithfully


(Zubair Ahmed Raza)

Pr. Distt. & Sessions Judge
Poonch